

National Company Law Tribunal


Allahabad Bench

CP NO. 01/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: MIS Anusandhan Herbotech Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 252(3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	ROC	
2.	Shireesh Kumar Dwivedi	Adv.	Advocate	Petitioner

CP NO.01/ALD/2018

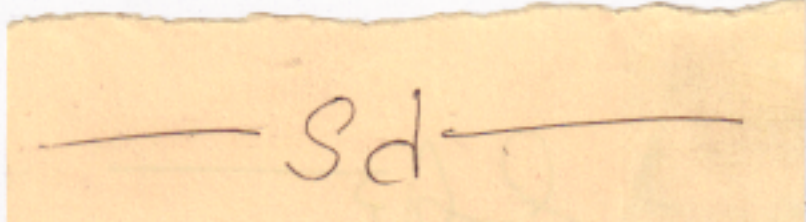
Sh. Shireesh Kumar Dwivedi, Advocate holding brief of Sh. Chandan Agarwal, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur.

The present case is filed as a fresh case. The registry has pointed out certain defects, which needs to be removed and reply to be filed by the petitioner. Hence, one more opportunity is granted. Further, the petitioner is directed to serve a copy of the present petition to the respondent (ROC, Kanpur) and also to serve a spare copy to the Ld. CGSC.

The defects to be removed within two weeks and the case is further fixed for reply of the respondent (ROC, Kanpur) on 8th February, 2018.

Dated:19.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)



H.P. Chaturvedi,
Member (Judicial)